In The Central Administrative Tribunal Jaipur Bench, Jaipur

	AO./ЛА/MP No
Nam	an Sigh Shekhand Versus R.C. Bakshi
Date of Order	CP NO- 101/2 M1 (179 199 Orders
4-1-20-02	None present on behalf of the petitioner
	The case is adjourned to 21-1-200
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	from the second
	(GOPAL SINGH)
, 5	ADMINISTRATIVE MEMBER VICE CHAIRMA
	21/20
,	D. E. not formed today. 3 On Be listed before D. B. on.
	Be liated 511
	C.A.T. Jaipur Beneb
30.1.2002	Mr. Mahendra Shah, Counsel for the Petitioner.
	Learned counsel for the petitioner submits
	that Hon'ble High Court has stayed the operation of the order passed in OA No. 199/2000 in DB
	Civil Writ Petition filed by the respondents department. In view of the submissions made
. J .	before us, this Contempt Petition does not survive and the same is consigned to record.
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	(H.O. GUPTA) (S.K. AGARWAL) MEMBER (A) MEMBER (J)
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